

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. CA(CAA)-75(ND)/2017
C. A. NO.

CORAM:


PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.04.2017**

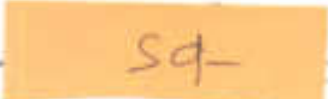
**NAME OF THE COMPANY: M/s. Adriana Builders & Constructions Pvt. Ltd. & ors. with M/s.
Kerida Real Estate Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Ravi Bassi Adv		Applicants	
2	Sheel Kumar Adv		<u>do</u>	

Order

Heard. Order reserved.



[S.K. MOHAPATRA]
MEMBER [T]



[INA MALHOTRA]
MEMBER [J]